

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P No. 143/KB/2010

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th December 2017, 10.30 A.M

Name of the Company	Vinay Kumar Madhogaria & Ors.-Vs-NIF Ispat Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Manali Bose, Advocate
2. Suabhi Banerjee, Advocate] for the petitioners *Suabhi Banerjee*
18/12/17

1. Abhijit Mitra, Sr. Advocate
2. Rajneet Kajaria, Advocate
3. Tishu Chanchlary, Advocate
4. Sumitro Ghose, Advocate

} Respondent no. 1-5

18/12/17

O R D E R

Ld. Counsel for the petitioner and the respondent nos. 1, to 5 are present.

List it on 31/01/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)